

**IN THE COURT OF VIKAS DHULL: ADDITIONAL
DISTRICT JUDGE-01, TIS HAZARI COURTS (WEST),
DELHI**

Misc.Application No. ___/2020

Paramjit Singh

... Applicant/appellant

Versus

Sourabh

... Respondent

THROUGH CISCO WEBEX VIDEO CONFERENCING

03.07.2020 (2.40 p.m.to 2.50 p.m.)

Application for release of FDR has been put before undersigned by the reader of the court through email, who has received the same on court email ID from the Filing Section, West, THC, Delhi. **It be checked and registered.**


**Pr: Sh.Sudhir Anand, Ld.counsel for
applicant/appellant.**

(Mobile No.: 9560322277)

(Email ID : advocatesudhiranand@gmail.com)

Heard.

Issue notice of the said application to the



respondent through Nazarat Branch, West, THC, Delhi
subject to applicant/appellant **furnishing on record
email/mobile number/Whatsapp number of
respondent for 06.07.2020.**

A copy of order be sent to the Ld.counsel for
applicant/appellant through whatsapp/email.



**(Vikas Dhull)
ADJ-01, West,
THC, Delhi
03.07.2020**